

M/s. Westinghouse Electric Company to arrive at a project proposal for setting up six nuclear power plants at Kowada in Andhra Pradesh in India.

(b) and (c) The details will emerge on conclusion of the discussions.

Common/universal charger for mobiles phones

*161. SHRI SANJAY RAUT: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is considering to instruct phone makers to produce a common/universal charger for all mobile and portable devices to avoid environmental concerns/waste as well as for the benefit of consumers; and

(b) if so, the details thereof and by when the modified charger would come into effect?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) The government of India is not considering to instruct phone makers to produce a common/universal charger for all mobile and portable devices. However, at present MeitY has notified safety standards on power adaptors for IT equipment, audio, video and similar electronic apparatus, household and similar electrical appliances.

Funds released and utilised under POSHAN Abhiyaan

*162. SHRI PARTAP SINGH BAJWA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the list of Total funds released and utilized under POSHAN Abhiyaan till December, 2019, State-wise;

(b) whether the Ministry has studied the reasons why States have not utilized up to 50 per cent of the funds released by the Central Government since the inception of the scheme;

(c) the steps taken by the Ministry to ensure maximum utilization of funds by States under this scheme; and

(d) whether the Ministry has studied the outcomes of the scheme since 2017-18 and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) State-wise Statement of funds released and utilisation under POSHAN Abhiyaan till December, 2019 are given in Statement (*See* below).

(b) The reasons for low utilization of funds are mainly as under:

- (i) POSHAN Abhiyaan was approved by the Government on 18.12.2017. The States could not make provisions in their Budget of the financial year 2017-18 for incurring expenditure under various components of POSHAN Abhiyaan.
- (ii) Odisha has recently approved implementation of POSHAN Abhiyaan in the State and West Bengal is yet to implement the Abhiyaan.
- (iii) Delay in procurement of smart phones and Growth Monitoring Devices (GMDs) in most of States/UTs.

(c) To ensure utilization of funds and expeditious roll-out of the POSHAN Abhiyaan, meetings have been held with Chief Ministers of 16 States during the last eight months in which apart from the senior officers of Ministry, representatives of Ministry of Health & Family Welfare and NITI Aayog also participated. National Council under the Chairmanship of Vice Chairman, NITI Aayog and the Executive Committee under the Chairmanship of Secretary, Ministry of Women & Child Development (MWCD) also monitors the progress of POSHAN Abhiyaan. Secretary, MWCD has also reviewed the progress of POSHAN Abhiyaan with the Chief Secretaries and Secretaries of Women and Child Development of States during his visits to the States. Recently, a national conference was organised on 13th and 14th November, 2019 with State Secretaries of Women and Child Development for in-depth review of POSHAN Abhiyaan and other Schemes. Series of Video Conferences were also organized in order to accelerate the progress of POSHAN Abhiyaan. Further, letters are also sent regularly to Chief Secretaries and Secretaries of Women and Child Development of States regarding monitoring and effective implementation of POSHAN Abhiyaan. Ministry pursues regularly with States/UTs to complete all the activities and ensure utilization of funds.

(d) The results of the POSHAN Abhiyaan can be known after the programme has completed its approved period. However, in the meantime, as per the report of Comprehensive National Nutrition Survey (CNNS) conducted by UNICEF, prevalence of stunting, wasting and underweight among children is 34.7%, 17% and 33.4%

respectively, which is an improvement and reduction from the levels reported in National Family Health Survey-4, which were 38.4%, 21% and 35.7% respectively.

Statement

*State-wise details of funds released and utilisation under POSHAN Abhiyaan
(as on 31.12.2019)*

(₹ in lakh)						
Sl. No.	State/UTs	Released in FY 2017-18 + Unspent balance of ISSNIP	Released in FY 2018-19	Released in FY 2019-20	Total Released	Total Central fund Utilization as on 31.12.2019
1	2	3	4	5	6	7
1.	Andhra Pradesh	2,572.41	8,604.68	5,582.52	16,759.61	8,677.99
2.	Bihar	7,063.44	15,001.67	10,000.00	32,065.11	18,373.30
3.	Chhattisgarh	1,668.12	9,629.51	0.00	11,297.63	3,096.26
4.	Delhi	945.95	2,206.88	0.00	3,152.83	1,254.14
5.	Goa	238.07	197.78	0.00	435.85	101.68
6.	Gujarat	3,036.66	11,228.04	7,531.00	21,795.7	11222.25
7.	Haryana	400.97	5,992.46	0.00	6,393.43	2,696.94
8.	Himachal Pradesh	1,557.26	4,153.15	2,480.00	8,190.41	4,966.17
9.	Jammu and Kashmir*	388.59	8,343.52	0.00	8,732.11	2188.33
10.	Jharkhand	2,429.59	5,110.45	0.00	7,540.04	2,065.05
11.	Karnataka	3,351.05	9,870.89	0.00	13,221.94	420.68
12.	Kerala	1,273.37	6,491.91	0.00	7,765.28	2455.31
13.	Madhya Pradesh	4,067.20	15,894.17	17,883.00	37,844.37	12,404.30
14.	Maharashtra	2,572.31	20,989.28	33,061.47	56,623.06	23,602.32
15.	Odisha	4,600.46	10,571.65	0.00	15,172.11	0.00

1	2	3	4	5	6	7
16.	Puducherry	39.24	393.70	497.00	929.94	224.71
17.	Punjab	819.51	6,090.33	0.00	6,909.84	306.50
18.	Rajasthan	4,216.26	9,680.99	0.00	13,897.25	6,315.69
19.	Tamil Nadu	1,340.51	12,210.93	0.00	13,551.44	10464.20
20.	Telangana	1,736.94	8,595.70	7,003.00	17,335.64	4,579.10
21.	Uttar Pradesh	8,440.60	29,582.87	0.00	38,023.47	17132.35
22.	Uttarakhand	1,866.25	4,301.57	3,696.00	9,863.82	3,768.19
23.	West Bengal	5,545.27	19,294.11	0.00	24,839.38	0.00
24.	Arunachal Pradesh	52.93	2,663.35	0.00	2,716.28	368.30
25.	Assam	2,298.27	15,492.36	14,171.00	31,961.63	11,591.74
26.	Manipur	340.46	3,865.37	0.00	4,205.83	1,233.24
27.	Meghalaya	462.98	1,713.27	1,706.80	3,883.05	2,144.45
28.	Mizoram	119.38	957.65	902.00	1,979.03	1,461.47
29.	Nagaland	163.74	1,251.97	1,445.17	2,860.88	1,561.92
30.	Sikkim	98.59	328.47	544.00	971.06	436.75
31.	Tripura	277.91	3,695.72	0.00	3,973.63	810.75
32.	Andaman and Nicobar Islands	100.22	416.89	307.62	824.73	224.49
33.	Chandigarh	158.88	306.82	526.97	992.67	257.68
34.	Dadra and Nagar Haveli	108.83	129.32	681.16*	919.31	805.14
35.	Daman and Diu#	42.06	197.66	446.98	686.70	197.66
35.	Ladakh	-	-	-	-	-
36.	Lakshadweep	60.00	138.90	126.75	325.65	198.90
TOTAL		64,454.28	2,55,593.98	1,08,592.44	4,28,640.71	1,57,607.95

* Jammu and Kashmir figures include Ladakh UT.

Dadra and Nagar Haveli and Daman and Diu now merged.